(c) As and whencomplaints are received and enquired into, penal action is intiated against erring distributors under the Marketing Discipline Guide lines.

#### Allowing private companies to own pipelines for crude oil

# 1379. SHRI SURESH KALMADI: DR. ABRAR AHMED:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Government propose to allow private companies, Indian and Foreign, to own pipelines for crude oil and petroleum products;
  - (b) if so, what are the reasons therefor;
- (c) whether Government have worked out modalities of utilising private sector investments in the area of pipelines, LPG bottling plants, building of product tankages etc.; and
  - (d) if so, what are the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (d) No decision has been taken by the Government in this regard.

## ए. बी. जे. गैस का इस्तेमाल

1380. श्री विनोद शर्माः क्या पेट्रोलियम झौर प्राकृतिक गैस मंही यह बताने की कृषा करेंगे कि:

- (क) क्या सरकार का ध्यान दिनांक 8 जून, 1992 के "इकोनॉमिक टाइम्स" में 'ब्रोव्टीमम यूस ग्रॉफ एच०बी०जे० गैस सून" शीर्षंक से प्रकाशित समाचार की ग्रोर दिलाया गया है ;
- (ख) यदि हां, तो क्या यह सच है कि हजीरा-बीजापुर जगदीशपुर पाइपलाइन परि-योजना से उन सभी परियोजनायों को

गैस दी जायंगी जिन्हें इससे पूर्व गैस प्रदान करने का वचन दिया गया था ;

- (ग) यदि हां, तो इस पाइपलाइन के माध्यम से किन-किन परियोजनाओं को कितनी गैस दी जायेगी ; और
- (घ) वश इन परियोजनाओं को गैस की आपूर्ति किये जाने के बाद शेष गैस के बेकार हो जाने की संभावना है; यकि हां, तो उसका ब्यौरा क्या है?

## पेट्रोलियम और प्राकृतिक पैस नंती (श्री बी. शंकरानम्ब): (क् ) जी, हां ।

(ख) और (ग) जैसी योजना है उसके अनुसार अपस्ट्रीम और डाउनस्ट्रीम परि-योजनाओं के पूरा होने पर एच० बी० जे० पाइपलाइन मार्ग में किये गये आवंटनों को पूरा किया जा सकेगा जैसा कि परिकल्पित है। इस पाइपलाइन से, अन्यों के साथ-साथ, छ: विश्वत संयंत्रों, छ: उर्वरक संयंत्रों और एक स्पोंज, इस्पात संयंत्र को आपूर्ति करने के लिए 33.4 एम एम एस सी डी गैस ले जाई जा सकेगी।

## (घ) जी, नहीं ।

### Supply of gas to Uttaran power House

1381. SHRI CHIMANBHAI MEHTA: SHRI SARADA MOHANTY: SHRI ANANTRAY DEVSHAN-KER DAVE:

SHRIMATI MIRA DAS:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the answer to the Unstarred Question 84 given in the Rajya Sabha on the 8th July, 1992 and state:

- (a) what is the quantum of non-associated gas produced in western off-shore and onshore region of Gujarat and where this gas fa, distributed;
- (b) whether it is being considered that flaring gas on the western shores which is transported through HBJ pipe line may be allotted on temporary basis to gas based Uttaran Power House; and
- (e) whether it is possible to stop or control flaring of the gas and spart that